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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
New BOMBAY BENCH, NEW BOMBAY.

Original Application No.582/88.

Shri P.K.Sonawane,  
C/o.Shri V.K.Pradhan,  
advocate, 23, Guruprasad,  
Manpada Road,  
Dombivli (East) - 1.

... Applicant

V/s.

1. The Union of India through  
the Secretary, Ministry of  
Information & Broadcasting,  
New Delhi.
2. The Station Engineer,  
All India Radio,  
Jalgaon.

... Respondents.

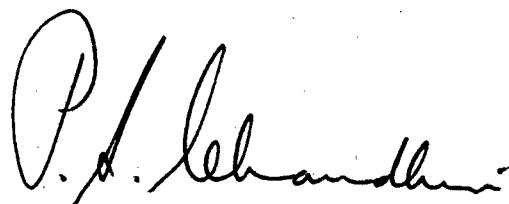
Coram: Hon'ble Member(J), Shri M.B.Mujumdar,  
Hon'ble Member(A), Shri P.S.Chaudhuri.

Oral Judgment:

(Per Shri M.B.Mujumdar, Member(J))

Dated: 3.2.1989.

Heard Mr.V.K.Pradhan, learned advocate for the applicant and Mr.P.K.Kulkarni, Accountant for the respondents. The applicant has filed Misc. Petition No.108/89 for withdrawing the application. The application is disposed of as withdrawn, with no order as to costs.



(P.S.CHAUDHURI)  
MEMBER (A)



(M.B.MUJUMDAR)  
MEMBER(J).